

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

TWENTY-NINTH REPORT

(Presented on 21-4-1982)

The Business Advisory Committee held a sitting on Wednesday, 21 April, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Constitution (Forty-sixth Amendment) Bill, 1981. | 3 hours
(to be taken
up on
28-4-1982) |
| (Consideration and passing) | |
| (2) The Customs Tariff (Amendment) Bill, 1982. | 1 hour |
| (Consideration and passing) | |
| (3) The Indian Railways (Amendment) Bill, 1982 as passed
by Rajya Sabha. | 2½ hours |
| (Consideration and passing) | |
| (4) The Major Port Trusts (Amendment) Bill, 1982, as passed
by Rajya Sabha. | 3 hours |
| (Consideration and passing) | |
| (5) The Industrial Employment (Standing Orders) Amend-
ment Bill, 1982, as passed by Rajya Sabha. | 3 hours |
| (Consideration and passing) | |

NEW DELHI;

April 21, 1982

Vaisakha 1, 1904 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.